GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:353 ANSWERED ON:15.12.2006 CONSTRUCTION OF HOUSES UNDER IAY Baxla Shri Joachim;Ponnuswamy Shri E.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of houses built for SCs/STs and other weaker sections in the country during 2005-06 under the Indira Awaas Yojana, State-wise;

(b) whether some houses built have not been occupied by the beneficiaries due to remote location of the dwelling units;

(c) if so, the details thereof; and

(d) the remedial measures being taken by the Government in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) A Statement containing State-wise number of houses constructed for SCs/STs and other weaker sections in the country during 2005-06 under Indira Awaas Yojana (IAY) is being laid on the Table of the House.

(b) & (c) No such information has been furnished to the Ministry.

(d) The IAY guidelines stipulate that the dwelling units should normally be built on individual plots in the main habitation of the village. The houses can also be built in a cluster within a habitation, so as to facilitate the development of infrastructure, such as, internal roads, drainage, drinking water supply etc. and other common facilities.